

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 113 of 2016 (SZ)

Appellant(s)

Heera Kerala Developers Pvt., Ltd.,
Heera Park,
Vazhuthacaud,
Thiruvananthapuram,
Rep. by its Managing Director,
Dr. A.R. Babu.

Respondent

Vs. Kerala Coastal Zone Management
Authority, Rep. by its Secretary,
Department of Environment and
Climate Change,
Thiruvananthapuram.

Legal Practitioners for Appellant(s)

M/s. P.B. Sahasranaman,
S. Kamaleshkannan and
S. Sai Sathya Jith.

Legal Practitioners for Respondents

Mr. T.N.C. Koushik for Respondent.

Note of the Registry	Orders of the Tribunal
Order No. 6	<p>Date: 17th August, 2017</p> <p>Learned counsel appearing for the applicant produced the order of the Hon'ble Principal Bench in M.A.No.955 of 2017 in Original Application No.113 of 2016 dated 11.08.2017 where under a direction was issued to list the matter before the Bench consisting of Hon'ble Mr. Justice M.S. Nambiar, Judicial Member and Hon'ble Mr. P.S. Rao, Expert Member.</p> <p>List the matter before the Bench on 05.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>